

**HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Jammu)**

O R D E R

No. 61 Dated 16/4/2018

All Judicial Officers of Kashmir Province i.e. Srinagar, Anantnag, Baramulla, Budgam, Pulwama, Kulgam, Shopian, Bandipora, Ganderbal and Kupwara Districts except Leh and Kargil Districts are hereby nominated for attending *One day Judicial Colloquium on "Prevention of Human Trafficking"* scheduled to be held on 13th May, 2018 at J&K, State Judicial Academy, Mominabad, Srinagar with the direction to report in the Academy at 9.30 a.m. sharp on the scheduled date.

By Order.

16/4/18
(Sanjay Dhar)
Registrar General

No: 1874-89/8 Dated: 16/4/2018

Copy to the:-

1. Principal Secretary to Hon'ble The Chief Justice, High Court of J&K, Jammu.
2. Secretary to Hon'ble Mr. Justice Alok Aradhe (Chairman of the Hon'ble Committee constituted for the J&K, State Judicial Academy).
3. Secretary to Hon'ble Mr. Justice Janak Raj Kotwal (Member of the Hon'ble Committee constituted for the J&K, State Judicial Academy).
4. Secretary to Hon'ble Mr. Justice M.K. Hanjura (Member of the Hon'ble Committee constituted for the J&K, State Judicial Academy).

.....for information of their Lordships.

5. Director, J&K State Judicial Academy, Jammu for information and with the request to get the nominated officers informed accordingly.

6. Principal District & Sessions Judges of Srinagar, Anantnag, Baramulla, Budgam, Pulwama, Kulgam, Shopian, Bandipora, Ganderbal and Kupwara.

.....for information and further n/a.

7. CPC, e-Courts, High Court of J&K, Jammu for information and with the request to get the same uploaded on the official Website of J&K, High Court for information of all concerned.

Registrar General
16/4/18